NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **27.11.2026** (FRIDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. **WITH**	Ms. Deepika Murali	Mr. Edward James R1
2.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 561/2025 For Intervention IA No. 1588/2025	State Bank of India Vs RCK Vallal (Deceased During the course of PIRP), Rep by C Sivasankaran	Mr. ML Ganesh	Ms. N Madhusruthi

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 517/2026 For Exemption IA No. 1471/2026	CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd Vs Union Bank of India Erattupetta Branch Rep by its Manager & Anr.	Mr.AG Sathyanarayana	
5.	Comp App (AT) (CH) (Ins) No. 610/2026 For Condone Delay IA No. 1740/2026 For Stay IA No. 1741/2026 For Exemption IA No. 1742/2026	Sriram Guru Prasad, Suspended Director of Vijay Mining & Infra Corp Pvt Ltd/CD Vs SREI Equipment Finance Ltd & Anr.	Mr. D Narendar Naik	Ms. Poornima Devi For Caveator
6.	Comp App (AT) (CH) (Ins) No. 627/2026 To Dispense with IA No. 1797/2026	ABC(India)International Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & Anr.	Mr. Anirudh Krishnan	
7.	Comp App (AT) (CH) (Ins) No. 433/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 2 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2
8.	Comp App (AT) (CH) (Ins) No. 434/2026	Punjab National Bank Sole Financial Creditor Vs Rohan Varma Constructions Pvt Ltd & 3 Ors. **WITH**	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R2 R3
9.	Comp App (AT) (CH) (Ins) No. 435/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 4 Ors.	Mr. T Ravichandran	Mr. Raja Shekar Rao Salvaji R1 R2
10.	Comp App (AT) (CH) No. 120/2026 For Stay IA No. 1751/2026	Mallikarjun Hanamantaraya Ammapur Vs Ammapur Infrastructure Pvt Ltd & 7 Ors.	Mr. Varun Srinivasan	

On Being Mentioned

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 1743/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No.1095/2023 & 1260/2024 **(Interim Order)**	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 7 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4 Mr. Rohan Rajasekaran R7

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1731/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 609/2026 For Exemption IA No. 1732/2026 For Stay IA No. 1733/2026	R. Radha Ex-Director of Ran India Steels Pvt Ltd Vs P Bala Subramanian, RP of Ran India Steels Pvt Ltd & 2 Ors.	Ms. G Vidushi	Ms. V Rajeshwari R2
13.	Comp App (AT) (CH) No. 117/2026 For Direction IA No. 1700/2026	Aryan Raja & Anr. Vs Tadpole Engineering Consultancy Pvt Ltd & 69 Ors.	Mr. Vikram Veerasamy	
14.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025 For Direction IA No. 1290/2026	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1 Mr. M Maharshi Viswaraj R2
15.	IA No. 984/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 03/2026 To dispense with IA No. 06/2026	RCC E-Construct P Ltd Vs DMI Finance P Ltd & Anr.	Mr. Praveen Ravichandran	Ms. Priyanka Varma R1 Mr. Ravi Rajagopalan R2
16.	Comp App (AT) (CH) (Ins) No. 346/2026 For Stay IA No. 970/2026 To Adv. Hg. IA No. 1616/2026 **(Interim Order)**	Workmen of Dunlop Polymers Ltd, Rep by Dunlop Polymers Employees Union Vs RP, Madhugiri Venkatarayappa Sudarshan & 3 Ors.	Ms. Maitreyi Krishnan	
17.	IA No. 1758/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd & Anr. **WITH**	Mr. Pranav Gopalakrishnan	Mr. Pranay Agarwal R1 Mr. G Bhupesh R2

18.	IA No. 1472, 1690 & 1691/2026 (To Implead) & IA No. 1483/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors. **WITH**	Mr. Avinash Krishnan Ravi	Ms. Vindhya Vasini R1 Mr. G Bhupesh R3 Ms. Lily Francis R4-R7, R9-R13
19.	Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra, Rep by Managing Partner, Chandur Rajendar & 2 Ors.	Mr. Pranav Gopalakrishnan	Ms.Vindhya Vasini R1 Mr. Pranay Agarwal R2 Mr. G Bhupesh R3
20.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd **WITH**	Mr. Advaith R	Dr.S Sathiyanarayanan
21.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd **WITH**	Mr. Advaith R	Dr.S Sathiyanarayanan For Caveator
22.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd **WITH**	Mr. Advaith R	Dr.S Sathiyanarayanan For Caveator
23.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advaith R	Dr.S Sathiyanarayanan For Caveator
24.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd, SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 41/2024	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Vedhavel	Mr. B Mohan

26.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	M/s. Gunasri MP	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 49/2026	Sivaraj Spinning Mills Pvt Ltd Vs Sri Shanmugavel Mills Pvt Ltd & Anr.	Mr. Karthik Ranganathan	
28.	Comp App (AT) (CH) No. 104/2026	Bansilal Morarji Chheda & Anr. Vs Tata Elxsi Ltd & 4 Ors.	Mr. Rohith R Kamath	
29.	Comp App (AT) (CH) (Ins) No. 451/2026 For Stay IA No. 1271/2026	V. Jaisankar Vs CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd	Mr. Aditya Sarangarajan	

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
30.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran, RP & Head, Monitoring Committee in the matter of Empee Distilleries Ltd & Anr	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
B. Without Interim Order				
31.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors **WITH**	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7 R8 R10 R11

32.	Comp App (AT) (CH) No. 1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt Ltd & 10 Ors	Mr. CV Shailandhran	Ms. Kirti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar R3 Mr. Kushagra Pandit R4 R5 R8 R10
33.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd& Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
34.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. **WITH**	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10
35.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr.SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
36.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia R1-R3
37.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors **WITH**	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
38.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
39.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr **WITH**	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
40.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. Prithvi Raj JS R1

41.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
42.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi- R1 Mr. NP Vijaykumar R2

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
43.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt Ltd & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
44.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian,Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	Mr. PJ Rishikesh R1
45.	Comp App (AT) (CH) No. 39/2026 For Stay IA No. 533/2026	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr	Mr. Atul Madhavan	Mr. I, Parameshwar G Bhat, PCS - R1 Mr. Pravin Rathinam R2
B. Without Interim Order				
46.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited **WITH**	Mr. P Raj Kumar Jhabakh	Mr. Syed Datha Jaffar Hamid
47.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	
48.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025	KGR Constructions Pvt Ltd Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd	Mr. Anant Merathia	Mr. Maharshi Viswaraj

49.	Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
50.	Comp App (AT) (CH) No. 14/2026 For Stay IA No. 201/2026	Jana Chaitanya Housing Pvt Ltd& 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth
51.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1
52.	Comp App (AT) (CH) (Ins) No. 132/2026 To dispense with IA No. 398/2026 For Stay IA No. 399/2026	Sundaram Home Finance Ltd Vs Aneetha Subramaniam, RP of Call Express Constructions Pvt Ltd	Mr.S Sathiyanarayanan	Mr. Arjun Suresh
53.	Comp App (AT) (CH) (Ins) No. 273/2026 For Stay IA No. 773 & 774/2026	Harichandran S Suspended Director of Thief Hotels and Resorts Pvt Ltd Vs Thief Hotels & Resorts Pvt Ltd, Rep by its IRP S Kangayan & Anr.	Mr. D Ganesh Raj	Mr. Sandeep Kumar Ambalavanan For Caveator

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025 **(Interim Order)**	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt Ltd Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain

02:00 PM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1322/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd. **WITH**	Mr. P Venkatesh Nayak *(Vakalat not filed)*	Mr. Pranava Charan
2.	IA No. 1323/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 16/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd	Mr. P Venkatesh Nayak *(Vakalat not filed)*	Mr. Pranava Charan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025 **(Part-Heard)**	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. **WITH**	Mr. Anant Merathia	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
4.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 **(Part-Heard)**	Precious Energy Holdings Ltd BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. **WITH**	Mr. Vishnu Mohan	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
5.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024 **(Part-Heard)**	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran Ms. D Elavarasi R1/RP Mr. P Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

After the above

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

A. With Interim Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026 For Additional Docs. IA No. 1726/2026 **(Interim Order)**	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors. **WITH**	Ms. Pavni Dada	Mr. Pavan Kumar Gandhi R1 Mr. Maharshi Viswaraj R2 Ms. Janani Shankar R3
2.	Comp App (AT) (CH) (Ins) No. 577/2026 For Stay IA No. 1617/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & 2 Ors. **WITH**	Ms. Pavni Dada	
3.	Comp App (AT) (CH) (Ins) No. 579/2026 For Stay IA No. 1621/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron InfotechLtd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Ltd & Anr.	Ms. Pavni Dada	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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